



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2018-19/66

DCM (CC) No.1083/03.39.01/2018-19

October 25, 2018

The Chairman & Managing Director  
Chief Executive Officer / Managing Director  
All Banks having Currency Chests

Madam / Dear Sir,

### **Fire Audit of Currency Chests - Clarification**

Please refer to the instructions issued vide [DCM \(CC\) No.G-11/3445/03.39.01/2015-16 dated April 13, 2016](#) on 'Security / Inspection Needs and Movement of Treasure'. We had advised all chest-maintaining banks to ensure that fire audits of currency chests are conducted once in two years by the officials from the District Fire Department.

2. We have been receiving references from various banks about non-availability of staff in State / District Fire Departments for getting the periodical fire audit conducted in their respective currency chests. The matter has been examined and it is decided that in case of non-availability of officials of the District Fire Department, the fire audit can also be conducted by the agencies approved by the respective State / District Fire Departments. Other instructions contained in our [circular dated April 13, 2016](#) remain unchanged.

Yours faithfully,

(Manas Ranjan Mohanty)  
Chief General Manager